

BUSINESS ADVISORY COMMITTEE

NINETEENTH REPORT

(Fourth Lok Sabha)

The Business Advisory Committee held a sitting on Tuesday, the 23rd July, 1968.

2. The Committee recommend the allocation of time to the following items of Government legislative and other business as shown against each:--

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| (1) The Border Security Force Bill, 1968.
(<i>Consideration and passing</i>) | 5 hours. |
| (2) Discussion on the Resolution seeking approval of the Proclamation in relation to the State of Bihar. | 4 hours. |
| (3) The Union Territories (Separation of Judicial and Executive Functions) Bill, 1968.

(<i>Reference to Select/Joint Committee</i>) | To be disposed of without any discussion |
| (4) The Rice-Milling Industry (Regulation) Amendment Bill, 1968, as passed by Rajya Sabha.
(<i>Consideration and passing</i>) | 2 hours. |
| (5) The Advocates (Amendment) Bill, 1968.
(<i>Consideration and passing</i>) | 1 hour. |
| (6) Statutory Resolution to be moved by Shri Yashpal Singh seeking disapproval of the Gold (Control) Ordinance 1968. | } 1 hour. |
| (7) The Gold (Control) Bill, 1968.
(<i>Reference to Select/Joint Committee</i>) | |
| (8) The Enemy Property Bill, 1968.
(<i>Consideration and passing</i>) | 3 hours. |
| (9) The Indian Patents and Designs (Amendment) Bill, 1968.
(<i>Consideration and passing</i>) | } 3 hours. |
| (10) The Patents Bill, 1967.
(<i>Reference to Joint Committee</i>) | |
| (11) The Public Premises (Eviction of Unauthorised Occupants) Amendment Bill, 1968, as passed by Rajya Sabha.
(<i>Consideration and passing</i>) | 3 hours. |

NEW DELHI;

July 23, 1968.

Sravana 1, 1890 (Saka).

N. SANJIVA REDDY,

Chairman,

Business Advisory Committee.